No.9/2/2010 Coord (RTI) Government of India Ministry of Corporate Affairs

5th floor, A-Wing, Shastri Bhavan, Dr. Rajendera Prasad Road, New Delhi-110001.

Dated: 19th Oct., 2012

OFFICE ORDER

In continuation to Office Orders of even number dated 25.11.2010 and 27.07.2011, 01.05.2012 and in terms of the provisions contained in section 5 (2) of the Right to Information Act, 2005 the following officers are hereby designated as **Assistant Public Information Officers (APIOs)** in respect of the sections mentioned against their names. These Officers would exercise the functions of APIO only in the absence of the CPIO.

Name of the APIO	Designation	Tel. No.	Subject
1. Sh. A. Selva Kumar	Section Officer	23386896	All matters dealt with in AdIII Sections
2. Sh. Rajeev Kumar	Section Officer	23386896	All matters dealt with in International Cooperation and Infrastructure Section

(R.C.Tully) nent of India

Under Secretary to the Government of India Telephone No. 2307-3734

To

Sh. A. Selva Kumar, Section Officer, MCA, Sh. Rajeev Kumar, Section Officer, MCA.

Copy to:-

- 1. Sr. PPS to Secretary / PS to Addl. Secretary / PS to JS (R), PS to JS (M), MCA
- 2. All Officers and Sections in the Ministry of Corporate Affairs.
- Web Master/NIC with request to upload the Office Order in the website of the Ministry.